

(J.H.C. Sch. 1-7)

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449  
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File No. XXII(6)/1/2024-25/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

Sub:- Regarding nomination for attending one day Refresher Training Programme for P.D.J. to Streamline Court Administration (R-3).

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you for attending one day **Refresher Training Programme for P.D.J. to Streamline Court Administration (R-3)** scheduled to be held on **11<sup>th</sup> August, 2024** at **Judicial Academy Jharkhand Ranchi**.

The arrangement for the stay of the nominated officers will be made in hostels of Judicial Academy Jharkhand **from the evening of preceding day of the training till the evening of concluding day of the training programme**. All the nominated officers have to **report at Judicial Academy Jharkhand for training programme on or before 09:30 A.M. for registration, in proper dress**.

You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

**No individual request seeking permission to attend the training programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

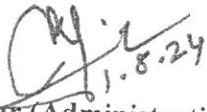
Yours sincerely,

Sd/- Nikesh Kumar Sinha  
Registrar (Administration)

Memo No. 3855 /Apptt.

Dated, Ranchi, the 01/08/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letters bearing No. 757 dated 23.07.2024 / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
1.8.24  
Registrar (Administration)